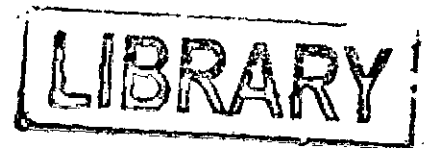


**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET



COURT NO. : 1

19.03.2021

M.A./350/430/2020

O.A./350/604/2017

M.A./350/439/2020

M.A./350/735/2017

M.A./350/900/2017

M.A./350/901/2017

(FURTHER ORDER)

ITEM NO:29

FOR APPLICANTS(S) Adv. :

NAROTTAM PANDEY

-V/S-

CENTRAL EXCISE & CUSTOMS

Mr. A. K. Manna

FOR RESPONDENTS(S) Adv.:

Mr. B. B. Chatterjee

Mr. K. K. Maiti

Mr. A. Chakraborty

Notes of The Registry	Order of The Tribunal
	Ld. counsel for both sides are present. MA. 439/2020 filed for adding of the party in the array of the respondents in OA. 604, is allowed. List the matter on 30.07.2021 with liberty to mention as and when pleadings are over. (DR. NANDITA CHATTERJEE) MEMBER(A) (BIDISHA BANERJEE) MEMBER (J) pd